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C. A. T. Bench, Jaipur

Date of Order	Orders
22.2.2001	Counsel for applicant..... <u>Mr P.N. Jatti</u> Counsel for respondent..... <u>Mr S.B. Gupta for Mr M. Rafiq</u> Adjournment request of Counsel for applicant/ Counsel for respondent, Put up on <u>25/4/2001</u> for Admission/Disposal/Hearing. <u>169</u> By Order Court Officer
25-5-2001	Counsel for applicant..... <u>None</u> Counsel for respondent..... <u>Mr Hemant Gupta</u> Adjournment request of Counsel for applicant/ Counsel for respondent, Put up on <u>10-5-2001</u> for Admission/Disposal/Hearing. <u>169</u> By Order Court Officer
10.5.2001	Mr. P.N.Jati, counsel for the applicant Mr. P.N.Sahjumehteni, SDE (Legal) appeared on behalf of respondent Department. The learned counsel for the applicant seeks to withdraw this OA. In view of the submissions made before us, we dispose of this OA as withdrawn. <u>ch</u> (N.P.NAWANI) Adm. Member <u>S.K. Agarwal</u> (S.K.AGARWAL) Judl. Member

10.5.2001

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